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[English]

Import of Seeds and Saplings

*237. SHRI RAJENDRA AGNIHOTRI: SHRI SIMON MARANDI:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the saplings and seeds imported from other countries for supply to farmers are diverted for commercial use:
 - (b) if so, the details thereof; and
- (c) the steps taken to protect the interests of farmer?

THE MINISTER OF AGRICULTURE (DR. BALRAM JAKHAR): (a) and (b). Department of Agriculture and Cooperation recommends under the New Policy on Seed Development, 1989 import of seeds and planting material as and when proposals are received from Government and Private organisations concerned. The material supplied to farmers by these companies is on commercial basis.

(c) Under the New Policy on Seed Development, seed material imported by FERA and MRTP companies are tested in multi-locational trials to assess its suitability for cultivation. Besides, all imported seeds and saplings are subjected to quarantine.

Special Component Plan

*238. SHRI DATTATRAYA BANDARU: Will the Minister of WELFARE be pleased to state:

- (a) whether the Special Component Plan Scheme has been implemented by the States properly;
- (b) if so, the details thereof Statewise; and
- (c) the funds allocated under the scheme to each State during each of the last three years?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) and (c). There has been significant increase in the quantum of outlays provided under this strategy for the development and welfare of SCs. Agriculture, animal husbandry, dairy development, fisheries, rural development, minor irrigation, rural electrification, village and cottage industries, education, housing, etc. have been the major thrust areas under the Special Component Plan. The details of the funds allocated under the Special Component Plans of each State/UT during the last three years is given in the statement attached.

STATEMENT Outlay under Special Component Plan during 1988-89, 1989-90 and 1990-91

S.No.	State/UT	1988-89	1989-90	1990-91
1.	Andhra Pradesh	149.63	153.54	144.04
2.	Assam	32.76	33.22	42.12
3.	Bihar	120.10	164.53	153,18